

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC. XI-10/2023/391/RC Dated, Guwahati, the 6th November, 2023

**LIST OF HOLIDAYS DURING THE YEAR 2024 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF ASSAM**


In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2024 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13th to 16th January</i>	-	<i>Saturday to Tuesday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23rd January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31st January</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Shree Panchami</i>	-	<i>14th February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>24th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>8th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Dol Jatra/ Holi</i>	-	<i>25th & 26th March</i>	-	<i>Monday & Tuesday</i>	-	<i>2 days</i>
<i>Good Friday</i>	-	<i>29th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-ul-Fitre</i>	-	<i>11th April</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>13th April to 17th April</i>	-	<i>Saturday to Wednesday</i>	-	<i>5 days</i>
<i>May Day</i>	-	<i>1st May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>23rd May</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>24th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>17th June</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>17th July</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>23rd August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>26th August</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankardev</i>	-	<i>4th September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Fateha-Dwaj-Daham</i>	-	<i>16th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<u>LONG VACATION</u> <i>Including Durga Puja, Vijaya Dashami (10th to 13th October), Janmotsava of Srimanta Sankar Dev (13th October), Lakshmi Puja (16th October), Kati Bihu (17th October)</i>	-	<i>7th October to 20th October</i>	-	<i>Monday to Sunday</i>	-	<i>14 days</i>
<i>Kali Puja/Diwali</i>	-	<i>31st October & 1st November</i>	-	<i>Thursday & Friday</i>	-	<i>2 days</i>
<i>Guru Nanak's Birth Day</i>	-	<i>15th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Lachit Divas</i>	-	<i>24th November</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas)</i>	-	<i>2nd December</i>	-	<i>Monday</i>	-	<i>1 day</i>
<u>WINTER VACATION</u> <i>Including Christmas Holiday</i>	-	<i>22nd December to 31st December</i>	-	<i>Sunday to Tuesday</i>	-	<i>10 days</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.


6.11.2023
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(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC. XI-10/2023/392/RC Dated, Guwahati, the 6th November, 2023

**LIST OF HOLIDAYS DURING THE YEAR 2024 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF ASSAM**


In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2024 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13th to 16th January</i>	-	<i>Saturday to Tuesday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23rd January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31st January</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Shree Panchami</i>	-	<i>14th February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>24th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>8th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Dol Jatra/ Holi</i>	-	<i>25th & 26th March</i>	-	<i>Monday & Tuesday</i>	-	<i>2 days</i>
<i>Good Friday</i>	-	<i>29th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-ul-Fitre</i>	-	<i>11th April</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>13th April to 17th April</i>	-	<i>Saturday to Wednesday</i>	-	<i>5 days</i>
<i>May Day</i>	-	<i>1st May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>23rd May</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>24th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>17th June</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>17th July</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>23rd August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>26th August</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankardev</i>	-	<i>4th September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Fateha-Dwaj-Daham</i>	-	<i>16th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>LONG VACATION Including Durga Puja, Vijaya Dashami</i>	-	<i>10th October to 13th October</i>	-	<i>Thursday to Sunday</i>	-	<i>4 days</i>
<i>Janmotsava of Srimanta Sankar Dev</i>	-	<i>13th October</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Laxmi Puja</i>	-	<i>16th October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Kati Bihu</i>	-	<i>17th October</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Kali Puja/Diwali</i>	-	<i>31st October & 1st November</i>	-	<i>Thursday & Friday</i>	-	<i>2 days</i>
<i>Guru Nanak's Birth Day</i>	-	<i>15th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Lachit Divas</i>	-	<i>24th November</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas)</i>	-	<i>2nd December</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Christmas</i>	-	<i>25th December</i>	-	<i>Wednesday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
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By Order etc.


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